

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/_6783/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the 16th December, 2021.

Sub:- **Restricted holiday.**

Ref:- Letter No.FCK3/2/14/PJ/259/21, dtd. 14.12.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 16.12.2021**, has been granted. The Principal Judge, Family Court No. II, Kamrup (M), Guwahati shall be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

6785
Memo NO.HC.VII-17/2004/67847 dated 16.12.2021
Copy to.

1. The Principal Judge, Family Court No. II, Kamrup(M), Guwahati .
2. ✓ The Project Manager, Gauhati High Court.

8.17 16/12/21
JT.REGISTRAR (VIGILANCE)
Rda